

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.02.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 194 of 2022 (With Defects)	Omega Laser Products B.V. Vs. Anil Agrawal & Anr.	Sarjonanand Jha	
2.	Comp. App. (AT) (Ins) No. 195 of 2022 (With Defects)	Tushar Kant Jindal Vs. Anil Agrawal	Nishant Menon	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**